


CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,  
WEST BLOCK NO.2, R.K.PURAM,  
NEW DELHI-110066

Dated:- 02/07/2018

NOTICE

All the concerned are hereby informed that the Excise & Customs Division bench matters listed in Court No.1 on 02/07/2018 i.e. today stand adjourned and the adjournment notice will be issued in due course.

ON 02/07/2018 at 2.30 PM, Hon'ble Sh. Anil Choudhary Member (Judicial) will hear the Single Member cases in Court No.I as notified/listed Sr. No. 1 to 9.

By order  
  
Deputy Registrar  
(Judl.)

Copy to:-

1. SPS to Hon'ble President/Hon'ble Members.
2. P.A.Registrar/Dy.Registrars/AssistantRegistrars/Technical Officer.
3. Bar Association /CDR/SDRs.
4. Notice Board/website
5. Guard file

  
Assistant Registrar